

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.09.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3973 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Vipin Shersingh Agarwal Vs. Sunil Kumar Agarwal & Ors.	Aditya Sharma
<b>2.</b>	I.A. No. 3965 of 2023 in Comp. App. (AT) No. ___ of 2023	Ajay Somani & Anr. Vs. Sparsh Multispecialty Hospital Pvt. Ltd. & Ors.	Abhinav Kardekar
<b>3.</b>	I.A. No. 3978 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Col Sanjeev Dalal & Ors. Vs. Pramod Kumar Sharma & Anr.	Bilal Ali
<b>4.</b>	I.A. No. 3997 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Khushal City Homes MAU Pvt. Ltd. Vs. Piramal Capital & Housing Finance Ltd.	Gautam Awasthi
<b>5.</b>	I.A. No. 3998 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Sahara Prime City Ltd. Vs. Piramal Capital & Housing Finance Ltd.	Gautam Awasthi

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**By order**  
**-sd/-**  
**Assistant Registrar**